

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

(23) C.P.(IB)-1137(MB)/2019

CORAM:

**SHRI CHANDRA BHAN SINGH**  
**MEMBER (Technical)**

**SMT. SUCHITRA KANUPARTHI**  
**MEMBER (Judicial)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **15.01.2020**

NAME OF THE PARTIES: PSV Consultants  
V/s  
Smart I Security & Automation Pvt Ltd

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

**ORDER**

1. The Counsel for the Petitioner is present. No representation from the side of the Respondent.
2. Pleadings are complete. The Petitioner is directed to intimate to the Respondent, the next date of hearing.
3. List the matter on **04.03.2020** for Final hearing.

Sd/-  
**CHANDRA BHAN SINGH**  
**Member (Technical)**

Sd/-  
**SUCHITRA KANUPARTHI**  
**Member (Judicial)**

15.01.2020  
Jd